

export credit for equipment. The Chinese National Machinery Import and Export Corporation (a Chinese Government undertaking under the Ministry of Foreign Trade) have offered to implement Tenughat Stage-II (2x210 MW) in Bihar on turn-key basis through long term credit facility from Chinese Government. A similar offer has been made for implementation of Ib Valley Stage-II (2x210 MW) to Government of Orissa.

(c) and (d) As a part of the ongoing economic cooperation, technical assistance is received from various developed countries such as U.S.A., Canada Japan, Sweden, Australia, U.K. etc. in the fields of training, consultancy and institutional capacity building.

#### **District Advisory Committees in Kerala**

4618. SHRI S. AJAYA KUMAR : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a number of district telephone advisory committees in Kerala units have not been reconstituted even after the expiry of their respective period;

(b) if so, the names of the districts where these have not been constituted; and

(c) the time by which these are likely to be reconstituted?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) and (b). Out of eleven Telephone Advisory Committees (TAC) in Kerala Telecom Circle only one TAC namely Canannore TAC has not been constituted so far.

(c) The TAC is likely to be formed as soon as the recommendations of CGM and Hon'ble M.Ps/Union Ministers are received and examined.

#### **Movement of Timber**

4619. SHRI SOMJIBHAI DAMOR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether attention of the Government has been drawn to the para 34-A of interim orders dated January 15, 1998 passed by the Supreme Court of India in Writ Petition No. 202 of 1995;

(b) if so, whether the order/direction also applied to timber released prior to issuing of the above order; and

(c) if not, the reasons for detaining the movement of such released timber?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI) : (a) No, Sir, there is no para 34A in the order of Supreme Court dated 15.1.1998 in Writ Petition No. 202/95.

(b) and (c) Do not arise.

#### **Rise in Prices of Newspapers**

4620. SHRI D.S. AHIRE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether small and medium newspapers are under tremendous economic strain in view of the unprecedented rise in the prices of newsprint; and

(b) if so, the steps taken by the Government to control newsprint prices?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ) : (a) There has not been any rise in newsprint prices produced by domestic mills during the last three years.

(b) Does not arise.

#### **NGO's Role for Working Women Hostels in Bihar**

4621. PROF. AJIT KUMAR MEHTA :  
SHRI PITAMBER PASWAN :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of working women hostels set up with the active participation of NGOs as well as with the State Government of Bihar so far;

(b) the amount of grant given to NGOs during the last three years in this regard;

(c) whether any request is still pending with the Government grant for setting up more such hostels in the State;

(d) if so, the details thereof; and

(e) the action taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) 8 Working Women's Hostels have been sanctioned in Bihar to Non-Governmental Organisations under the Department of Women & Child Developmental Scheme of Assistance for Construction/Expansion of Hostel Building for Working Women with Day Care Centre for Children. Details are

enclosed as statement. No hostel has been sanctioned under the Scheme to the Government of Bihar.

(b) Only non-recurring grant is payable under the above Scheme towards cost of building construction and land. The Scheme does not involve payment of recurring or annual grants. An amount of Rs. 79,387/- was released to one of the NGOs during 1995-96 as the final instalment of the approved non-recurring construction-grant under the Scheme.

Further, a total amount of Rs. 37,333/- was sanctioned to 3 NGOs in Bihar during 1997-98 under the

scheme of grant-in-aid for running/maintenance of working women's hostels being implemented by the Central Social Welfare Board, New Delhi.

(c) to (e) No proposal is pending under the Scheme of Assistance for Construction/Expansion of Hostel Building for Working Women with Day Care Centre for Children from Bihar.

Central Social Welfare Board, New Delhi has received 3 proposals under its scheme of providing grants for running/maintenance of working women's hostels. The Board is collecting the requisite information for consideration of these proposals.

### **Statement**

#### *Details of Working Women's Hostels Sanctioned in Bihar*

Sl. No.	Name of Organisation	Year of sanction.	Location of Hostel	Sanctioned Capacity	
				WW	DCC
1.	Working Women's Hostel, Patna.	1974-75	Patna	21	—
2.	Sulabh Shauchalaya Sansthan, Patna.	1979-80	Ranch	98	—
3.	Tilothu Mahila Mandal, Rohtas, Bihar.	1988-89	Tilothu Village Rohtas.	40	—
4.	Self-Employed Women's Association (SEWA), Mithila.	1998-89	Madhubani	30	30
5.	Vanavasi Seva Kendra, Rohtas.	1988-89	Nawhatta Rohtas.	48	—
6.	St. Joseph's College, Torpa, Ranchi	1989-90	Torpa, Ranchi.	120	30
7.	S.P.S. Women's College, Munger, Bihar.	1990-91	Jamui, Munger.	40	15
8.	Rajendra Shiksha Evam Samaj Kalyan Sansthan, Sitamari, Bihar.	1990-91	Sitamari.	87	30
Total :				482	105